

GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
**LOK SABHA**  
**UNSTARRED QUESTION NO - 922**  
ANSWERED ON 29/07/2024

**PROMOTION OF ENTREPRENEURSHIP IN THE COUNTRY**

922. SHRI PRABHAKAR REDDY VEMIREDDY:  
SHRI Y S AVINASH REDDY:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) the details of schemes/initiatives/programmes being undertaken by the Government to promote entrepreneurship in the country, especially in Andhra Pradesh;

(b) the performance of each of the schemes being implemented in Andhra Pradesh during the last five years and the current year, Scheme and Year-wise;

(c) the details of persons who have benefited from each of the above schemes in Andhra Pradesh during the last five years and the current year, Year and district-wise;

(d) the details of Central allocation and matching grants from State sanctioned, approved, released and spent during the last five years, Year, Scheme and district-wise; and

(e) the financial outlay made as on date, particularly in Andhra Pradesh?

**ANSWER**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI JAYANT CHAUDHARY)

(a) to (e) The Government has taken various initiatives to promote entrepreneurship across the Country including the State of Andhra Pradesh. The details of the various initiatives taken by Ministries/Departments of the Government to promote entrepreneurship is as under:

**1. Ministry of Micro Small and Medium Enterprises (MSME)**, through Khadi and Village Industries Commission (KVIC), is implementing Prime Minister's Employment Generation Programme (PMEGP) for assisting entrepreneurs in setting up of new enterprises in the non-farm sector. It aims to provide employment opportunities to traditional artisans/ rural and urban unemployed youth at their doorstep. PMEGP being a Central Sector Scheme assists General Category beneficiaries with Margin Money (MM) subsidy of 25% of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to Special Categories such as Scheduled Castes, Scheduled Tribes, OBCs, Minorities, Women, Ex-servicemen, Physically Handicapped, Transgenders, beneficiaries belonging to Northeastern Region, Hill and Border areas, and Aspirational Districts, the Margin Money subsidy is 35% in rural areas and 25% in urban areas. The maximum cost of project is Rs. 50 lakhs in the manufacturing sector and Rs. 20 lakhs in the service sector. Also, own contribution of beneficiaries under Special Category including women is 05% and 10% for General Category beneficiaries. Since 2018-19, existing PMEGP/REGP/MUDRA enterprises are also supported based on past good performances with

2nd loan for upgradation and expansion. Under 2nd Loan, maximum project cost admissible for Margin Money (MM) subsidy under Manufacturing sector is Rs. 1.00 crore and for Service sector is Rs. 25 Lakhs. Eligible subsidy on 2nd loan for all categories is 15% of project cost (20% for NER & Hill States).

The performance of PMEGP in Andhra Pradesh during last 5 years in terms of No. of Units Assisted, Margin Money subsidy disbursed and Estimated Employment Generated is as under:

Sl. No.	Financial Year	Units Assisted	Estimated Employment Generated	Margin Money (In Rs. crore)
1	FY2019-20	2,198	17,584	90.44
2	FY2020-21	1,677	13,416	68.65
3	FY2021-22	2,477	19,816	100.88
4	FY2022-23	3,073	24,584	129.29
5	FY2023-24	5,577	44,616	171.99
6	FY2024-25 (up to 12.07.2024)	844	6,752	39.26

The District-wise performance of PMEGP in Andhra Pradesh during the last five years in terms of No. of Units Assisted, Margin Money subsidy disbursed and Estimated Employment Generated is at **Annexure-I**.

Further, an outlay of Rs.13,554.42 Crore has been approved for PMEGP for the period from FY2021-22 to FY2025-26 to setup about 4 lakh projects (micro enterprises) with creation of about 30 lakh employment (@8 persons per unit). In addition, 1,000 Units will be upgraded in each Financial Year. The details of funds released under PMEGP in the last 5 years in the form of Margin Money (MM) Subsidy is as under:

Year	No. of Units Assisted	MM Subsidy (Rs. crore)	Estimated Employment Generated
FY19-20	66,653	1,950.82	5,33,224
FY20-21	74,415	2,188.80	5,95,320
FY21-22	1,03,219	2,977.66	8,25,752
FY22-23	85,167	2,722.17	6,81,336
FY23-24	89,118	3,093.88	7,12,944

**2. Ministry of Electronics and Information Technology (MEITY) - Start-ups, Innovation and IPR Division** under the Ministry of Electronics and Information Technology (MeitY) has undertaken various initiatives and measures to promote a technology-led startups and innovation ecosystem in the country including in Andhra Pradesh. This proactive approach builds from established best practices designed to strengthen and encourage the overall tech startup development infrastructure by overcoming persistent bottlenecks to work grounds up seamlessly. Some of the major initiatives have been elucidated here:

**(i) TIDE 2.0 Scheme:** Technology Incubation and Development of Entrepreneurs (TIDE 2.0) Scheme was initiated in the year 2019 to promote tech entrepreneurship through financial and technical support to incubators engaged in supporting ICT startups using emerging technologies such as IoT, AI, Block-chain, Robotics etc. The scheme aims to provide comprehensive support to tech-startups in seven thematic areas of National concern by leveraging emerging technologies. The supported thematic areas are Healthcare, Education, Agriculture, Financial inclusion (including digital payments), Infrastructure and Transportation and Environment and Clean Tech. The Scheme is being implemented through 51 incubators through a three tiered structure with an overarching objective to promote incubation activities at institutes of higher learning and premier R&D organisations. The scheme is envisaged to provide incubation

support to approximately 2000 tech start-ups over a period of five years. Under TIDE 2.0 Scheme, following 5 incubation centre are functioning as TIDE 2.0 centre in the State of Andhra Pradesh:

Sl. No.	Name of TIDE 2.0 Centre	Centre belongs to District	Start-ups supported	Total Fund released as on date (In Rs. Crore)
1.	Centre for Innovation and Entrepreneurship Development at IIT Sri City (CIEDI)	Chittoor	20	1.63
2.	Andhra Pradesh - Grameena Incubation Centre, Vishakhapatnam	Visakhapatnam	12	1.85
3.	Andhra Pradesh Innovation Society, Chittoor	Chittoor	23	1.12
4.	Centre for Innovation Incubation & Entrepreneurship (CIIE), KL University, Guntur	Guntur	22	1.74
5.	IIM Visakhapatnam Incubation Center, Visakhapatnam	Visakhapatnam	13	1.61

**3. Department Science and Technology (DST)** - DST implements umbrella program NIDHI (National Initiative for Developing and Harnessing Innovations) launched in 2016, which has various components to support innovation and entrepreneurship in academic setups. NIDHI facilitates setting up of incubation centres throughout the country including Andhra Pradesh, which provide hand holding support to budding entrepreneurs and innovators. NIDHI support is also extended for Proof of Concept (PoC), prototyping, capacity building and early-stage seed fund. During the last five years, DST has supported setting up of 11 startup incubation centres in the state of Andhra Pradesh, which in turn supports innovators, entrepreneurs and startups in Science and Technology domain.

**4. Ministry of Rural Development** - Start-up Village Entrepreneurship Programme (SVEP), the sub-scheme under the DAY-NRLM programme supports the Self-Help Group (SHG) or their family members to set-up small enterprises in the non-farm sector. SVEP is Implemented across 31 states and UTs, with 358 project proposals approved, 235 DPRs sanctioned, and support extended to 2.98 lakh enterprises. The SVEP is approved in 14 Blocks in the State of Andhra Pradesh. The details are as under:

Sl No.	State	District	Block
1	Andhra Pradesh	Chittoor	Kuppam
2	Andhra Pradesh	Chittoor	Srikalahasti
3	Andhra Pradesh	Prakasam	Markapur
4	Andhra Pradesh	Srikakulam	Narasannapeta
5	Andhra Pradesh	Srikakulam	Rajam
6	Andhra Pradesh	Vizianagaram	Cheepurupalle
7	Andhra Pradesh	Vizianagaram	Srungavarapukota
8	Andhra Pradesh	West Godavari	Tanuku
9	Andhra Pradesh	Anantapuram	Singanamala
10	Andhra Pradesh	Annamaiah	Thamballapalli
11	Andhra Pradesh	NTR	Mylavaram
12	Andhra Pradesh	Vijayanagaram	Gajapathinagaram
13	Andhra Pradesh	YSR	Pulivendla

14	Andhra Pradesh	Dr. B.R. Ambedkar Konaseema	Kothapeta
----	----------------	--------------------------------	-----------

The details of the enterprises supported under SVEP in the State of Andhra Pradesh is as under:

Year	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
No. of enterprises supported	4,324	5,586	2,700	18	0	5

The details of Central allocation and matching grants from State released and spent in each of the last five years, is as under:

SVEP Central share year wise release to States		(All amounts in Rs Lakhs)										
Funds sanctioned	Central share	Central Share released Year-wise										
		2015-16	2016-17	2017 - 18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	Total
5,868.63	3,521.18	120.00	913.89	198.85	781.10	275.72	261.32	0.00	0.00	0	0.00	2,550.88

Note: SVEP is a demand based scheme and hence allocations are not being made.

5. **Department for Promotion of Industry and Internal Trade (DPIIT)** - The Government with an intent to build a strong ecosystem for nurturing innovation and encouraging investments launched the Startup India initiative on 16th January 2016. For attaining specific objectives, various programs are implemented by the Government under the Startup India initiative. All the steps undertaken by the Government under the initiative are inclusive and are implemented across States/Union Territories (UTs), cities, towns, and rural areas, including the State of Andhra Pradesh. The details of such Government initiatives are placed as **Annexure-II**.

As per eligibility conditions prescribed under G.S.R. notification 127 (E) dated 19th February 2019, entities are recognized as 'startups' under the Startup India initiative by the Department for Promotion of Industry and Internal Trade (DPIIT). DPIIT has recognized 1,40,803 entities as startups as on 30<sup>th</sup> June 2024. In the State of Andhra Pradesh, 2,252 entities have been recognized as startups as of 30<sup>th</sup> June 2024.

Under the Startup India initiative, the Government is implementing flagship Schemes, namely, Fund of Funds for Startups (FFS), Startup India Seed Fund Scheme (SISFS) and Credit Guarantee Scheme for Startups (CGSS) to support startups at various stages of their business cycle.

SISFS provides financial assistance to seed stage startups through incubators. SISFS has a corpus of Rs. 945 crore and is implemented from 1st April 2021. As on 30<sup>th</sup> June 2024, under SISFS, Rs.862.84 crore has been approved to 205 incubators.

FFS has been established to catalyze venture capital investments and is operationalized by Small Industries Development Bank of India (SIDBI), which provides capital to Securities and Exchange Board of India (SEBI)-registered Alternative Investment Funds (AIFs) who in turn invest in startups. As on 30<sup>th</sup> June 2024, under FFS, Rs.10,804.7 crore has been committed to 138 AIFs.

The details of the support provided to startups under the two schemes in the State of Andhra Pradesh viz. SISFS and FFS in the past 5 years viz 2019, 2020, 2021, 2022, 2023, and 2024 is as under:

Sl. No.	Details	2019	2020	2021	2022	2023	2024 (as on 30th
---------	---------	------	------	------	------	------	------------------

							June2024)
<b>Startup India Seed Fund Scheme</b>							
1.	Total number of startups selected by the incubators	Implemented with effect from 1st April 2021	-	7	25	13	
2.	Total amount approved to startups by incubators (in Rs.Crore)		-	0.78	3.80	2.46	
<b>Fund of Funds for Startups</b>							
1.	Total number of startups supported by the AIFs	-	-	-	1	-	
2.	Total amount invested in the startups by supported AIFs (in Rs. Crore)	-	-	-	11.25	-	

6. **Ministry of Agriculture and Farmers Welfare (MoA&FW)** - Under the Agri-Clinics and Agri-Business Centres (AC&ABC) Scheme, Agriculture Extension of umbrella scheme Krishonnati Yojana of Department of Agriculture & Farmers Welfare, Ministry of Agriculture & Farmers Welfare, Government of India, Extension Division is implementing a Central Sector component, "Establishment of Agri-Clinics and Agri-Business Centres (AC&ABC)" since April, 2002 to supplement the efforts of public extension, support agricultural development and create gainful self-employment opportunities to unemployed youths with qualification in agriculture and allied sectors. The National Institute of Agricultural Extension Management (MANAGE), Hyderabad is the implementing agency for Training Component and National Bank for Agriculture and Rural Development (NABARD) is the implementing agency for Subsidy Component of AC&ABC programme. MANAGE implement, through selected Nodal Training Institutes (NTIs) under MoU with MANAGE, in various parts of the country.

There is a provision of credit linked back-ended upfront composite subsidy on the bank loan availed by trained candidates under the programme. The subsidy is 44% in respect of women, SC/ST and all categories of candidates from North-Eastern and Hill States and 36% in respect of other categories. The subsidy is admissible for loans up to Rs.20 lakhs in case of individual and Rs.100 lakhs in case of Group Projects (for ventures set up by a group of 5 trained candidates).

The State-wise and year-wise data of trained candidates, venture established and subsidy released is attached at **Annexure-III**.

The funds are being released to implementing agencies. The State-wise allocation is not made under this central sector component. However, the details of allocation and expenditure for last five years are given below:

Financial Year	Allocation (Rs. in crores)	Release/Expenditure (Rs. in crores)
2019-20	38.09	38.09
2020-21	14.80	14.80
2021-22	26.48	26.48
2022-23	29.00	29.00
2023-24	29.00	29.00

7. **Ministry of Skill Development and Entrepreneurship (MSDE)** through National Institute for Entrepreneurship and Small Business Development (NIESBUD) has been working for the empowerment, upliftment and development of entrepreneurs across the country including the State of Andhra Pradesh. The details of the initiatives taken are as under:

(i) NIESBUD has implemented the Skill Acquisition and Knowledge Awareness of Livelihood Promotion (SANKALP) Programme of MSDE for strengthening the entrepreneurship ecosystem across different sections of the society including marginalized population. A total number of 515 participants have been trained under the SANKALP Project in the State of Andhra Pradesh during the FY 2023-24. The District wise details are as under:

State	District	No. of beneficiaries
Andhra Pradesh	Guntur	244
	Prakasam	81
	Vishakhapatnam	190
	<b>Total</b>	<b>515</b>

(ii) **PMJANMAN** - The Hon'ble Prime Minister launched the Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN), a Scheme of Ministry of Tribal Affairs (MoTA) on Janjatiya Gaurav Divas on 15<sup>th</sup> November, 2023 at Khunti District of Jharkhand. The Mission is aimed at targeted development of 75 Particularly Vulnerable Tribal Groups (PVTGs) residing in 18 States including 1 Union Territory. These communities had been by and large left out of the schemes/interventions of Ministries/Departments, and therefore require multi-sectoral handholding through this Mission. The scheme focuses on 11 critical interventions related to 9 key Ministries including Ministry of Skill Development and Entrepreneurship, in about 22,000 villages in 200 districts. One of the key interventions in the mission is facilitating skill and vocational training in PVTG habitations, multipurpose centres, tribal hostels, training skilling, entrepreneurship developments of Vandhan Vikas Kendra as per the suitable skills of these communities. A total number of 7637 participants have been trained under the PMJANMAN Project in Andhra Pradesh. NIESBUD has imparted the Master Trainers Training Programme (ToT) to 109 participants, Entrepreneurship Awareness Programme (EAP) to 4,107 participants, Entrepreneurship Development Programme (EDP) to 3,323 participants, and Entrepreneurship Skill Development Programme (ESDP) to 98 participants. The district-wise details are as under:

State	District	No. of beneficiaries				Year
		ToT	EAP	EDP	ESDP	
Andhra Pradesh	Alluri Sitharama Raju	40	805	544	98	2024-25
	Eluru	0	87	0	0	2024-25
	ParvathipuramManyam	69	747	674	0	2024-25
	Srikakulam	0	2468	2105	0	2024-25
	<b>Total</b>	<b>109</b>	<b>4107</b>	<b>3323</b>	<b>98</b>	
<b>Grand Total</b>		<b>7637</b>				

**Annexure-I**

**ANNEXURE REFERRED TO LOK SABHA UNSTARRED QUESTION NO. 922 REGARDING  
“PROMOTION OF ENTREPRENEURSHIP IN THE COUNTRY” TO BE ANSWERED ON 29.07.2024.**

The District-wise performance of PMEGP in Andhra Pradesh during the last five years in terms of No. of Units Assisted, Margin Money subsidy disbursed and Estimated Employment Generated is as under:

**FY2024-25 (up to 12.07.2024)**

<b>Sl. No.</b>	<b>District</b>	<b>Units Assisted</b>	<b>Estimated Employment Generated</b>	<b>MM (in Rs. Lakhs)</b>
1	West Godavari	58	464	263.94
2	Srikakulam	57	456	285.56
3	East Godavari	55	440	256.35
4	Kadapa (Ysr)	54	432	245.77
5	Nellore	53	424	257.07
6	Prakasam	52	416	213.54
7	Konaseema	47	376	250.87
8	Vizianagaram	42	336	189.57
9	Annamayya	39	312	139.3
10	Chittoor	38	304	153.32
11	Kakinada	34	272	169.19
12	Palnadu	32	256	163.76
13	Sri Satya Sai	32	256	164.08
14	Krishna	30	240	135.07
15	Tirupati	30	240	118.58
16	Guntur	29	232	168.49
17	Kurnool	27	216	118.73
18	Ananthapur	27	216	120.88
19	Eluru	22	176	119.36
20	Anakapalli	20	160	95.89
21	Ntr	16	128	73.12
22	Nanadyal	15	120	61.93
23	Bapatla	14	112	50.4
24	ParvathipuramManyam	11	88	56.8
25	Visakhapatnam	9	72	50.75
26	Alluri Sitharama Raju	1	8	4.25
<b>Total</b>		<b>844</b>	<b>6,752</b>	<b>3,926.57</b>

**FY2023-24**

<b>Sl. No.</b>	<b>District</b>	<b>Units Assisted</b>	<b>Estimated Employment Generated</b>	<b>MM (in Lakhs)</b>
1	Vizianagaram	687	5,496	904.47
2	Annamayya	630	5,040	1,056.63
3	Tirupati	503	4,024	873.49
4	East Godavari	309	2,472	1,234.06
5	Srikakulam	267	2,136	1,131.19
6	Chittoor	240	1,920	611.62
7	Ananthapur	228	1,824	658.78
8	Sri Satya Sai	215	1,720	997.31
9	Prakasam	212	1,696	719.91
10	West Godavari	197	1,576	724.46
11	Kadapa (Ysr)	168	1,344	602.5
12	Guntur	164	1,312	1,008.46
13	Kurnool	162	1,296	450.04

14	Konaseema	156	1,248	633.44
15	Nellore	153	1,224	698.84
16	Krishna	149	1,192	695.58
17	Eluru	147	1,176	676.34
18	Bapatla	146	1,168	399.38
19	Anakapalli	144	1,152	565.34
20	Kakinada	136	1,088	587.31
21	Ntr	133	1,064	376.48
22	Nanadyal	107	856	259.45
23	Palnadu	106	848	636.59
24	Visakhapatnam	93	744	431.28
25	ParvathipuramManyam	67	536	187.74
26	Alluri Sitharama Raju	58	464	79.15
<b>Total</b>		<b>5,577</b>	<b>44,616</b>	<b>17,199.84</b>

### FY2022-23

Sl. No.	District	Units Assisted	Estimated Employment Generated	MM (in Lakhs)
1	East Godavari	345	2,760	1,540.25
2	Nellore	234	1,872	971.54
3	West Godavari	233	1,864	887.44
4	Guntur	206	1,648	1,051.51
5	Ananthapur	179	1,432	637.46
6	Vizianagaram	169	1,352	445.92
7	Prakasam	165	1,320	632.7
8	Chittoor	163	1,304	620.38
9	Srikakulam	157	1,256	745.99
10	Kadapa (Ysr)	153	1,224	618.62
11	Kurnool	152	1,216	457.87
12	Krishna	131	1,048	559.6
13	Eluru	110	880	504.68
14	Visakhapatnam	98	784	451.72
15	Konaseema	81	648	456.8
16	Sri Satya Sai	77	616	574.36
17	Kakinada	74	592	397.63
18	Anakapalli	52	416	348.21
19	Annamayya	49	392	159.05
20	Palnadu	48	384	236.33
21	Bapatla	47	376	162.52
22	Tirupati	46	368	189.01
23	Ntr	32	256	111.16
24	Alluri Sitharama Raju	28	224	26.32
25	Nanadyal	23	184	68.15
26	ParvathipuramManyam	21	168	74.72
<b>Total</b>		<b>3,073</b>	<b>24,584</b>	<b>12,929.94</b>

### FY2021-22

Sl. No.	District	Units Assisted	Estimated Employment Generated	MM (in Lakhs)
1	East Godavari	360	2,880	1,707.41
2	West Godavari	241	1,928	997.71
3	Guntur	240	1,920	1,127.63
4	Chittoor	206	1,648	713.85
5	Ananthapur	199	1,592	690.71
6	Prakasam	197	1,576	742.11
7	Krishna	194	1,552	800.13

8	Srikakulam	157	1,256	723.95
9	Kurnool	149	1,192	509.53
10	Nellore	147	1,176	531.48
11	Vizianagaram	141	1,128	534.52
12	Visakhapatnam	127	1,016	545.1
13	Kadapa (Ysr)	119	952	464.44
14	Alluri Sitharama Raju	0	-	-
15	Anakapalli	0	-	-
16	Annamayya	0	-	-
17	Bapatla	0	-	-
18	Eluru	0	-	-
19	Kakinada	0	-	-
20	Konaseema	0	-	-
21	Nanadyal	0	-	-
22	Ntr	0	-	-
23	Palnadu	0	-	-
24	ParvathipuramManyam	0	-	-
25	Sri Satya Sai	0	-	-
26	Tirupati	0	-	-
<b>Total</b>		<b>2,477</b>	<b>19,816</b>	<b>10,088.56</b>

#### FY2020-21

Sl. No.	District	Units Assisted	Estimated Employment Generated	MM (in Lakhs)
1	East Godavari	301	2,408	1,294.38
2	West Godavari	179	1,432	1,009.60
3	Guntur	145	1,160	634.37
4	Chittoor	135	1,080	354.48
5	Ananthapur	178	1,424	474.91
6	Prakasam	157	1,256	640.69
7	Krishna	97	776	492.48
8	Srikakulam	86	688	376.95
9	Kurnool	80	640	242.77
10	Nellore	95	760	289.80
11	Vizianagaram	78	624	379.66
12	Visakhapatnam	77	616	367.64
13	Kadapa (Ysr)	69	552	308.27
14	Alluri Sitharama Raju	-	-	-
15	Anakapalli	-	-	-
16	Annamayya	-	-	-
17	Bapatla	-	-	-
18	Eluru	-	-	-
19	Kakinada	-	-	-
20	Konaseema	-	-	-
21	Nanadyal	-	-	-
22	Ntr	-	-	-
23	Palnadu	-	-	-
24	ParvathipuramManyam	-	-	-
25	Sri Satya Sai	-	-	-
26	Tirupati	-	-	-
<b>Total</b>		<b>1,677</b>	<b>13,416</b>	<b>6,865.99</b>

**FY2019-20**

<b>S. No.</b>	<b>District</b>	<b>Units Assisted</b>	<b>Estimated Employment Generated</b>	<b>MM (in Lakhs)</b>
1	East Godavari	344	2,752	1429.87
2	West Godavari	248	1,984	1193.79
3	Ananthapur	240	1,920	483.371
4	Prakasam	191	1,528	730.16
5	Guntur	173	1,384	665.22
6	Chittoor	160	1,280	603.27
7	Srikakulam	145	1,160	685.28
8	Krishna	130	1,040	659.31
9	Kurnool	130	1,040	516.90
10	Visakhapatnam	125	1,000	627.98
11	Vizianagaram	121	968	603.19
12	Nellore	106	848	423.71
13	Kadapa (Ysr)	84	672	417.14
14	Karim Nagar	1	8	5.25
15	Alluri Sitharama Raju	-	0	0
16	Anakapalli	-	0	0
17	Annamayya	-	0	0
18	Eluru	-	0	0
19	Kakinada	-	0	0
20	Konaseema	-	0	0
21	Nanadyal	-	0	0
22	Ntr	-	0	0
23	Palnadu	-	0	0
24	ParvathipuramManyam	-	0	0
25	Sri Satya Sai	-	0	0
26	Tirupati	-	0	0
<b>Total</b>		<b>2,198</b>	<b>17,584</b>	<b>9,044.49</b>

**ANNEXURE REFERRED TO LOK SABHA UNSTARRED QUESTION NO. 922 REGARDING “PROMOTION OF ENTREPRENEURSHIP IN THE COUNTRY” TO BE ANSWERED ON 29.07.2024.**

The details of various programs undertaken by the Government to promote startups across the country are as under:

1. **Startup India Action Plan:** An Action Plan for Startup India was unveiled on 16th January 2016. The Action Plan comprises of 19 action items spanning across areas such as “Simplification and handholding”, “Funding support and incentives” and “Industry-academia partnership and incubation”. The Action Plan laid the foundation of Government support, schemes and incentives envisaged to create a vibrant startup ecosystem in the country.
2. **Startup India: The Way Ahead:** Startup India: The Way Ahead at 5 years celebration of Startup India was unveiled on 16th January 2021 which includes actionable plans for promotion of ease of doing business for startups, greater role of technology in executing various reforms, building capacities of stakeholders and enabling a digital Aatmanirbhar Bharat.
3. **Startup India Seed Fund Scheme (SISFS):** Easy availability of capital is essential for entrepreneurs at the early stages of growth of an enterprise. The capital required at this stage often presents a make-or-break situation for startups with good business ideas. The Scheme aims to provide financial assistance to startups for proof of concept, prototype development, product trials, market entry and commercialization. Rs. 945 crore has been sanctioned under the SISFS Scheme for period of 4 years starting from 2021-22.
4. **Fund of Funds for Startups (FFS) Scheme:** The Government has established FFS with corpus of Rs. 10,000 crore, to meet the funding needs of startups. DPIIT is the monitoring agency and Small Industries Development Bank of India (SIDBI) is the operating agency for FFS. The total corpus of Rs. 10,000 crore is envisaged to be provided over the 14th and 15th Finance Commission cycles based on progress of the scheme and availability of funds. It has not only made capital available for startups at early stage, seed stage and growth stage but also played a catalytic role in terms of facilitating raising of domestic capital, reducing dependence on foreign capital and encouraging home grown and new venture capital funds.
5. **Credit Guarantee Scheme for Startups (CGSS):** The Government has established the Credit Guarantee Scheme for Startups for providing credit guarantees to loans extended to DPIIT recognised startups by Scheduled Commercial Banks, Non-Banking Financial Companies (NBFCs) and Venture Debt Funds (VDFs) under SEBI registered Alternative Investment Funds. CGSS is aimed at providing credit guarantee up to a specified limit against loans extended by Member Institutions (MIs) to finance eligible borrowers viz. DPIIT recognised startups.
6. **Regulatory Reforms:** Over 55 regulatory reforms have been undertaken by the Government since 2016 to enhance ease of doing business, ease of raising capital and reduce compliance burden for the startup ecosystem.
7. **Ease of Procurement:** To enable ease of procurement, Central Ministries/ Departments are directed to relax conditions of prior turnover and prior experience in public procurement for all DPIIT recognised startups subject to meeting quality and technical specifications. Further, Government e-Marketplace (GeM) also facilitates and promotes procurement of products and services by the Government from startups.
8. **Self-Certification under Labour and Environmental laws:** Startups are allowed to self-certify their compliance under 9 Labour and 3 Environment laws for a period of 3 to 5 years from the date of incorporation.
9. **Income Tax Exemption for 3 years:** Startups incorporated on or after 1st April 2016 can apply for income tax exemption. The recognized startups that are granted an Inter-Ministerial Board Certificate are exempted from income-tax for a period of 3 consecutive years out of 10 years since incorporation.

10. **Faster Exit for Startups:** The Government has notified Startups as 'fast track firms' enabling them to wind up operations within 90 days vis-a-vis 180 days for other companies.
11. **Exemption for the Purpose Of Clause (VII)(b) of Sub-section (2) of Section 56 of the Act (2019):** A DPIIT recognized startup is eligible for exemption from the provisions of section 56(2)(viib) of the Income Tax Act.
12. **Support for Intellectual Property Protection:** Startups are eligible for fast-tracked patent application examination and disposal. The Government launched Start-ups Intellectual Property Protection (SIPP) which facilitates the startups to file applications for patents, designs and trademarks through registered facilitators in appropriate IP offices by paying only the statutory fees. Facilitators under this Scheme are responsible for providing general advisory on different IPRs, and information on protecting and promoting IPRs in other countries. The Government bears the entire fees of the facilitators for any number of patents, trademark or designs, and startups only bear the cost of the statutory fees payable. Startups are provided with an 80% rebate in filing of patents and 50% rebate in filling of trademark vis-a-vis other companies.
13. **Startup India Hub:** The Government launched a Startup India Online Hub on 19th June 2017 which is one of its kind online platform for all stakeholders of the entrepreneurial ecosystem in India to discover, connect and engage with each other. The Online Hub hosts Startups, Investors, Funds, Mentors, Academic Institutions, Incubators, Accelerators, Corporates, Government Bodies and more.
14. **International Market Access to Indian Startups:** One of the key objectives under the Startup India initiative is to help connect Indian startup ecosystem to global startup ecosystems through various engagement models. This has been done through international Government to Government partnerships, participation in international forums and hosting of global events. Startup India has launched bridges with around 20 countries that provides a soft-landing platform for startups from the partner nations and aid in promoting cross collaboration.
15. **Startup India Showcase:** Startup India Showcase is an online discovery platform for the most promising startups of the country chosen through various programs for startups exhibited in a form of virtual profiles. The startups showcased on the platform have distinctly emerged as the best in their fields. These innovations span across various cutting-edge sectors such as Fintech, EnterpriseTech, Social Impact, HealthTech, EdTech, among others. These startups are solving critical problems and have shown exceptional innovation in their respective sectors. Ecosystem stakeholders have nurtured and supported these startups, thereby validating their presence on this platform.
16. **National Startup Advisory Council:** The Government in January 2020 notified constitution of the National Startup Advisory Council to advise the Government on measures needed to build a strong ecosystem for nurturing innovation and startups in the country to drive sustainable economic growth and generate large scale employment opportunities. Besides the ex-officio members, the council has a number of non-official members, representing various stakeholders from the startup ecosystem.
17. **National Startup Awards (NSA):** National Startup Awards is an initiative to recognize and reward outstanding startups and ecosystem enablers that are building innovative products or solutions and scalable enterprises, with high potential of employment generation or wealth creation, demonstrating measurable social impact. Handholding support is provided to all the finalists across various tracks viz. Investor Connect, Mentorship, Corporate Connect, Government Connect, International Market Access, Regulatory Support, Startup Champions on Doordarshan and Startup India Showcase, etc.
18. **States' Startup Ranking Framework (SRF):** States' Startup Ranking Framework is a unique initiative to harness strength of competitive federalism and create a flourishing startup ecosystem in the country. The major objectives of the ranking exercise are facilitating states to identify, learn and replace good practices, highlighting the policy intervention by states for promoting startup ecosystem and fostering competitiveness among states.

19. **Startup Champions on Doordarshan:** Startup Champions program on Doordarshan is a one-hour weekly program covering stories of award winning/ nationally recognised startups. It is telecasted in both Hindi and English across Doordarshan network channels.
20. **Startup India Innovation Week:** The Government organises Startup India Innovation week around the National Startup Day i.e., 16th January, with the primary goal was to bring together the country's key startups, entrepreneurs, investors, incubators, funding entities, banks, policymakers, and other national/international stakeholders to celebrate entrepreneurship and promote innovation.
21. **ASCEND:** Under ASCEND (Accelerating Startup Caliber & Entrepreneurial Drive), sensitization workshops on startups and entrepreneurship were conducted for all eight North Eastern States with the objective to capacitate and augment knowledge on key aspects of entrepreneurship and continue efforts towards creating a robust startup ecosystem in these States.
22. **The Startup India Investor Connect Portal** has been co-developed under the Startup India Initiative with SIDBI, serving as an intermediary platform that links startups and investors in order to help entrepreneurs from various industries, functions, stages, regions, and backgrounds in mobilizing capital. The portal has been built with the aim to enable in particular; early-stage startups located anywhere in the country to showcase themselves to leading investors/ venture capital funds.
23. **National Mentorship Portal (MAARG):** In order to facilitate accessibility to mentorship for startups in every part of the country, the Mentorship, Advisory, Assistance, Resilience, and Growth (MAARG) program has been developed and launched under the Startup India Initiative.

**ANNEXURE REFERRED TO LOK SABHA UNSTARRED QUESTION NO. 922 REGARDING “PROMOTION OF ENTREPRENEURSHIP IN THE COUNTRY” TO BE ANSWERED ON 29.07.2024.**

The State-wise and year-wise data of trained candidates, venture established and subsidy released is as under:

Sl. No.	STATE/UT	2019-2020			2020-2021			2021-2022			2022-2023			2023-2024			2024-2025		
		No. of Candidates Trained	No. of Agri-Ventures established	No. Of subsidy	No. of Candidates Trained	No. of Agri-Ventures established	No. Of subsidy	No. of Candidates Trained	No. of Agri-Ventures established	No. Of subsidy	No. of Candidates Trained	No. of Agri-Ventures established	No. Of subsidy	No. of Candidates Trained	No. of Agri-Ventures established	No. Of subsidy	No. of Candidates Trained	No. of Agri-Ventures established	No. Of subsidy
1	Andhra Pradesh	196	60	1	71	12	2	67	141	0	118	7	1	135	28	0	0	2	1
2	Arunachal Pradesh	0	0	0	0	0	0	13	0	0	0	0	0	0	0	0	0	0	0
3	Assam	53	0	1	0	0	1	27	24	3	31	29	3	0	0	1	0	0	0
4	Bihar	138	81	0	5	67	0	171	48	0	90	43	2	151	69	2	0	0	0
5	Chandigarh	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0
6	Chhattisgarh	136	0	2	0	0	8	60	44	6	21	7	3	15	38	3	0	0	2
7	Delhi	0	0	0	1	0	0	3	0	0	0	0	0	1	0	0	0	0	0
8	Goa	0	0	0	0	0	0	0	0	0	3	2	0	1	1	0	0	0	0
9	Gujarat	170	27	1	0	59	5	105	39	0	87	22	0	52	22	1	0	0	1
10	Haryana	70	1	24	4	1	5	8	5	1	9	6	1	9	5	0	0	0	2
11	Himachal Pradesh	0	0	0	5	0	1	2	3	0	0	0	0	2	1	0	0	0	1
12	Jammu & Kashmir	0	0	0	32	0	0	0	0	0	0	0	0	33	0	0	0	0	0
13	Jharkhand	25	0	0	0	0	0	11	12	1	1	0	0	30	6	0	0	0	0
14	Karnataka	157	70	30	4	57	15	147	25	8	153	84	20	324	136	9	0	15	2
15	Kerala	16	0	0	1	0	3	14	1	0	23	8	3	0	0	2	0	7	1
16	Madhya Pradesh	762	660	18	70	298	20	548	362	17	386	156	17	374	187	28	0	7	12
17	Maharashtra	2312	1154	41	493	1040	62	2091	1355	52	1669	1242	37	1725	770	48	0	87	15
18	Manipur	34	0	5	0	0	0	33	6	1	17	1	0	0	0	0	0	0	0
19	Meghalaya	0	0	0	0	0	0	0	0	0	1	1	0	0	0	0	0	0	0
20	Mizoram	0	0	0	0	0	0	0	0	0	17	0	0	0	0	2	0	0	0
21	Nagaland	0	0	1	0	0	0	3	0	1	0	1	0	0	0	1	0	0	0
22	Odisha	21	0	1	0	0	1	1	2	1	0	0	0	0	0	0	0	0	0
23	Pondicherry	29	0	0	0	0	0	4	0	0	2	2	0	9	2	0	0	0	0
24	Punjab	0	0	0	1	0	1	1	5	0	0	1	0	2	1	0	0	0	0
25	Rajasthan	262	154	3	78	77	4	372	188	2	341	247	6	213	45	4	0	0	3
26	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Tamil Nadu	158	5	22	65	143	24	532	289	32	584	380	42	495	290	18	0	93	12
28	Telangana	705	328	5	71	7	12	192	174	29	161	4	64	136	41	26	0	0	4
29	Tripura	0	0	0	0	0	0	1	0	0	0	1	0	0	0	0	0	0	0
30	Uttar Pradesh	1755	719	144	287	712	99	1234	672	143	1055	484	59	1177	796	90	0	17	24
31	Uttarakhand	33	2	4	2	2	3	26	10	1	23	5	6	41	34	2	0	0	3
32	West Bengal	22	0	12	0	0	5	2	2	2	2	0	3	39	39	2	0	0	0
	<b>Total</b>	<b>7054</b>	<b>3261</b>	<b>315</b>	<b>1190</b>	<b>2475</b>	<b>271</b>	<b>5668</b>	<b>3408</b>	<b>300</b>	<b>4794</b>	<b>2733</b>	<b>267</b>	<b>4964</b>	<b>2511</b>	<b>241</b>	<b>0</b>	<b>228</b>	<b>83</b>

\*\*\*\*\*